

CIVIL JUDGE AND JMFC, MANVI
Sri.Vijaykumar S. Hiremath
CIVIL JUDGE and JMFC, Manvi
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03.00.04.00 PM</u>				
1	Crl.Misc. 453/2017 (SUMMONS)		Smt.Vidhya chaithannya shravanthi and others Vs Rajendrakumar	Vijayalaxmi
2	Crl.Misc. 271/2018 (SUMMONS)		Shekharappa Vs The Tahasildar Manvi.	RAVI KUMAR
3	Crl.Misc. 493/2017 (NOTICE)		Girijamma @ Renamma Vs Yankappa	MEER LIYAKHAT ALI
4	P.C.R. 84/2020 (HEARING)		Sri M.R. Venkayya Shetty S/o R. Laxminarayana Shetty, Age 56 yrs, Occ Business, R/o Manvi Vs Sri Jayaramacharya S/o Sushilendracharya, Age 56 yrs, Occ GDS Mail delivery at Post Office.	M.VEERANAGOUDA
5	P.C.R. 81/2020 (ORDERS)		Manvi P.S Vs Jilani S/o Mahiboob Sab, Occ Driver R/o Bhuranpur.	
6	C.C. 702/2014 (APPEARANCE OF ACCUSED)		State of Karnataka reptd by CPI Manvi Vs Prasad reddy	APP
WARRANT TO ACCUSED				
7	C.C. 261/2013 (APPEARANCE OF ACCUSED)		State Manvi PS Vs S. Ramaswamy	APP SIDDALINGAPPA
<u>11.00-01.00 PM</u>				
8	C.C. 617/2019 (APPEARANCE OF ACCUSED)		Basavaraja S/o Adappa, Age 30 years, R/o Kotekal. Vs Anjaneyya S/o Ramappa, Age 29 years, Occ Coolie r/o Kotekal.	
9	C.C. 625/2019 (APPEARANCE OF ACCUSED)		Siddarth Pattina Souhardha Sahakari Niyamitha r/o Manvi Vs Sri. Devaraj S/o Ambaresh, Age 45 years, Occ Business and Agri., r/o Bagalwada.	M. Veeranagouda Pothnal
10	C.C. 688/2020 (APPEARANCE OF ACCUSED)		Sri. Sidrama P.S.I, Manvi P.S Vs Yallappa S/o Beerappa, Age 38 years, Occ Agri., and Driver R/o Pothnal village.	Hanumesh Kavital

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11	C.C. 801/2020 (APPEARANCE OF ACCUSED)		Amaresh S/o Dyavanna, Age 25 years, Occ Agri., R/o Chikalparvi, Tq. Manvi. Vs Nagappa S/o Ramesha Diddi, Age 25 years, Occ Agri., R/o Chikalparvi, Tq. Manvi.	APP
WARRANT TO ACCUSED				
12	C.C. 357/2019 (APPEARANCE OF ACCUSED)		State by Sirwar P.S. Vs Dadapeer S/o Saleem Pasha	APP YS Adv.
OBJECTIONS TO IAs				
13	CrI.Misc. 1010/2020 (FIRST HEARING) IA/1/2020		Smt. Parimala W/o Ambanna Achari, Age 30 years, R/o Kharabdinni village, Tq. Manvi. Vs Ambanna Achari S/o Basavaraja Achari Vishwakarma, age 35 years, Occ Agri., R/o Kharabdinni.	S.D
14	C.C. 165/2014 (Evidance)		State of Manvi PS Vs Jagannath	APP
15	C.C. 271/2014 (Evidance)		State Sirwar PS Vs Hanumantraya	APP YOUNUS PASHA P
16	C.C. 614/2014 (Evidance)		State of Manvi PS Vs Guddappa Chikkanavar	APP Nizam pasha P
17	C.C. 831/2014 (Evidance)		State of Manvi PS Vs H.N. Satishkumar	APP Mounesh Rathod
18	C.C. 208/2015 (Evidance)		State Sirwar PS Vs Shankarappa	APP GUMMA BASAVARAJ
19	C.C. 421/2015 (Evidance)		KAVITAL P.S. Vs Basanagouda so Linganath	APP SIDDALINGAPPA
20	C.C. 464/2015 (Evidance)		MANVI PS Vs Naveen so Kariyappa	APP
21	C.C. 37/2016 (Evidance)		Sirwar PS Vs Huligeppa so Ayyappa	

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22	C.C. 214/2016 (Evidance)		State of Sirwar PS Vs Uday	APP Hanumanthappa Nayak
23	C.C. 831/2017 (Evidance)		kavithal PS Vs Basavaraj and 6 others	GUMMA BASAVARAJ
24	C.C. 218/2018 (Evidance)		Sirwar Vs Yesuraj and ano	APP Dhumanna Nayak
EVIDENCE ON PROSECUTION				
25	C.C. 184/2016 (Evidance)		State of Manvi Vs Budeppa	APP
26	C.C. 597/2019 (CUSTODY MATTERS)		Girija Shankar W/o Chenna Veerappa, Age 45 years, Occ Hotel work R/o Y.A.G Colony Sirwar. Vs Shivaraja @ Shivakumar S/o Nagaraja @ Devendrappa, Age 24 years, R/o A.P.M.C Behind Raichur.	APP
27	C.C. 594/2015 (JUDGEMENT)		Sirwar PS Vs Ramanna so Padamanna	APP A N RAJ
Cases listed below are adjourned due to Covid 19				
28	Crl.Misc. 703/2020 (APPEARANCE OF PARTY)	09-12-2020	Sri. Isaaq Naik S/o Hafeez Naik, Age 34 years, Occ Agriculture R/o Manvi. Vs The C.O. TMC, Manvi.	YOUNUS PASHA P
29	Crl.Misc. 780/2020 (APPEARANCE OF PARTY)	09-12-2020	Shivappa S/o Shantappa, Age 39 years, Occ Prive Employee R/o Kavithal. Vs The Chief Officer Pattana Panchayat Kavithal and all concerned.	Dattatreya
30	Crl.Misc. 783/2020 (APPEARANCE OF PARTY)	09-12-2020	Husenappa S/o Irranna, Age. 56 Yrs, Occ. Agri, R/o Tammapur, Tq. Manvi, Dist. Raichur Vs The Tahsildar, Manvi	Syed Rasheed Hashmi

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31	Crl.Misc. 1037/2020 (APPEARANCE OF PARTY)	15-01-2021	Maimuda Begum W/o K. Mohamed Rafi, Age 28 years, R/o ward No. 2, Namajgera Gudda Colony, Manvi. Vs K. Mohamed Rafi S/o Habib Sab Tummkinagare, Age 30 years, Occ agri., R/o Gurugunta, Tq. Lingasugur.	Zareena Banu
32	C.C. 217/2015 (FRAMING OF CHARGE OR PLEA)	04-02-2021	State of Manvi PS Vs Prasad Reddy	
33	Crl.Misc. 558/2019 (SUMMONS) IA/1/2019	08-02-2021	Smt. Narasamma W/o Mudeppa Occ Household R/o Pamanakallur Tq-Maski Vs The Tahasildar Manvi	B.K.AMARESHAPPA
34	P.C.R. 41/2018 (Evidance)	08-02-2021	Hanumantharaya Vs Krishnappa Aliyas Kishan Rao	GUMMA BASAVARAJ
35	Crl.Misc. 315/2018 (NOTICE)	09-02-2021	Smt. Lakshmi Vs Udaya Angadi	SIDDALINGAPPA
36	Crl.Misc. 1527/2019 (NOTICE)	09-02-2021	Smt. Lingamma aliyas Ningamma W/o Late Dodda Ayyappa, Age. 30 Yrs, R/o Pothnal village Vs Smt. Mallamma W/o Late Siddappa Girani, Age. 65 Yrs, R/o Pothnal village, Tq.Manvi	RAJA SHAMSUNDER NAYAK
37	C.C. 715/2016 (FRAMING OF CHARGE OR PLEA)	05-03-2021	State of manvi Vs Venkatesh	APP M.VEERANAGOUDA
38	C.C. 220/2016 (Evidance)	08-03-2021	State of Sirwar PS Vs Sharanagouda	
39	C.C. 268/2016 (Evidance)	08-03-2021	Manvi ps Vs Hussaini	
40	C.C. 302/2016 (Evidance)	08-03-2021	Excise PS Manvi Vs Balappa	
41	C.C. 392/2016 (Evidance)	08-03-2021	State of Manvi PS Vs Nagappa Gogi	

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42	C.C. 170/2016 (Evidance)	24-03-2021	Sirwar PS Vs K.V.Krishnarao so Venkateshwaralu	
43	C.C. 171/2016 (Evidance)	24-03-2021	Sirwar PS Vs veeraraghavayya so Venkateshwaralu	
44	C.C. 462/2016 (Evidance)	31-03-2021	MANVI PS Vs Koravayya	
45	C.C. 480/2016 (Evidance)	31-03-2021	Manvi PS Vs Ram alias Ramanna	
46	C.C. 582/2016 (Evidance)	31-03-2021	Manvi ps Vs Mangaleshappa	
47	C.C. 628/2016 (Evidance)	31-03-2021	sirwar PS Vs Mallayya	
48	C.C. 66/2017 (Evidance)	01-04-2021	Manvi PS Vs Ramesh	
49	C.C. 269/2017 (Evidance)	01-04-2021	sirwar PS Vs Lachamanna	
50	C.C. 274/2017 (Evidance)	01-04-2021	sirwar PS Vs Chandra	APP
51	C.C. 276/2017 (Evidance)	01-04-2021	sirwar PS Vs Hanumesh	APP
52	C.C. 294/2017 (Evidance)	02-04-2021	kavithal PS Vs Salaman alias Salaman Khan	
53	C.C. 334/2017 (Evidance)	02-04-2021	Manvi PS Vs Hanumantharayya	APP
54	C.C. 854/2017 (Evidance)	03-04-2021	kavithal PS Vs Amaresh kavali and 7 oth	APP
55	C.C. 140/2018 (Evidance)	03-04-2021	sirwar PS Vs Kristappa and 2 oth	Mounesh Rathod
56	C.C. 328/2018 (Evidance)	06-04-2021	Kavithal PS Vs Anji alias Manjunath and 6 others	APP MD. Asif Hussain

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57	C.C. 331/2018 (Evidance)	06-04-2021	kavithal PS Vs kariyappa and 6 others	APP M.VEERANAGOUDA
58	C.C. 662/2018 (Evidance)	06-04-2021	Sirwar PS Vs Kurukoti Hanumayya	
59	C.C. 922/2018 (FRAMING OF CHARGE OR PLEA)	12-04-2021	State by Manvi P.S. Vs Kappe Earanna Aliya Sanna Earanna S/o Halapur Bassappa Aliyas Kanapur Bassappa	
60	C.C. 17/2019 (FRAMING OF CHARGE OR PLEA)	13-04-2021	State by Manvi P.S. Vs Vali sab S/o Abdul	
61	C.C. 197/2019 (FRAMING OF CHARGE OR PLEA)	13-04-2021	State by Manvi P.S. Vs Hanumesh Hanumantraya S/o Siddappa Nayak	
62	C.C. 242/2019 (FRAMING OF CHARGE OR PLEA)	13-04-2021	State by Kavithal P.S. Vs Shivakumaar S/o Hussainappa Talavar	
63	C.C. 298/2019 (FRAMING OF CHARGE OR PLEA)	13-04-2021	State by Kavithal P.S. Vs Malleesh S/o Timmanna Ballatagi Occ-Agri, R/o Chikkadinni Tq- Manvi.	
64	C.C. 44/2019 (APPEARANCE OF ACCUSED)	15-04-2021	State by Manvi P.S. Vs Veerabhadragouda S/o Rudragouda	
65	C.C. 230/2019 (APPEARANCE OF ACCUSED)	15-04-2021	State by Kavithal P.S. Vs Sharanappa S/o Hanumantha	
66	C.C. 495/2019 (APPEARANCE OF ACCUSED)	16-04-2021	State by Manvi P.S. Vs Pampanna S/o Sangappa Age-29 Occ-Driver Tractor R/o Gonawar	
67	C.C. 621/2019 (APPEARANCE OF ACCUSED)	16-04-2021	Mahimood S/o Rajasab, Age 29 years, Occ Carpenter work R/o Andran Killa Manvi. Vs Hussain S/o Rajasaba, Age 27 years, Occ Auto driver and owner R/o Andrun Kill Manvi.	

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1	O.S. 69/2013 (SUMMONS)		Umadevi Vs Indramma	AYYAPPA GINIWAR B.K.AMARESHAPPA
2	FDP 1/2016 (SUMMONS)		Sri.Devendra so Mallayya Vs Sri.Basavaraj so Mallayya	M.K.DESAI
3	O.S. 107/2020 (SUMMONS)		Lalesab S/o Narasappa Karigodi Uppar, Age 62 years, Occ Agri., R/o Kavithal village. Now at Sirwar Vs Smt. Annapoorna W/o Amaresh, age 40 years, Occ Agri., R/o Manvi.	B.K.AMARESHAPPA
SS TO DEFT. BY -SERVICE				
4	O.S. 78/2020 (SUMMONS) IA/1/2020		Annapurna D/o Basappa aliys Basavaraj, age 16 years, R/o Nadugadde Camp, Tq. Sirwar. Vs Basappa @ Basavaraja S/o Hanumantha, Age 45 years, Occ Agri., R/o Nadugadde camp, Tq. Sirwar.	Venkoba Desai
5	FDP 5/2020 (NOTICE)		State Bank of India, Br. Sindhanour Road Manvi, Tq. manvi, Represented by its Branch manager. Vs Sri. Nataraj S/o Veerangouda, Age 53 years, Occ Agriculture R/o Gavigat village, Tq. Manvi.	M.VEERANAGOUDA M.VEERANAGOUDA
6	O.S. 140/2011 (HEARING)		KUDARATH ALI Vs SANNA BASAVA	GUMMA BASAVARAJ RAJA SHAMSUNDER NAYAK
7	O.S. 76/2017 (HEARING)		shivakumar Vs Basavaraj and 3 others	GUMMA BASAVARAJ
8	Misc 15/2018 (HEARING)		Adiveppeanavar Rangappa Vs District Commissioner at Raichur.	GUMMA BASAVARAJ

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9	O.S. 43/2020 (HEARING) IA/1/2020		Mohammed Ali S/o Raja Sab, Age 52 years, Occ Agriculture R/o Heera, Tq. Sirwar. Vs Smt. Sulthan Bee W/o Mohammed Ali, Age 55 years, Occ Agriculture R/o Donmaradi village, Tq. Maski.	GUMMA BASAVARAJ GUMMA BASAVARAJ
10	O.S. 59/2020 (HEARING) IA/1/2020		P. Badra Rao S/o Ganni Raju, Age 65 yeas, Occ agriculture R/o Malladagudda Camp, Tq. Maski. Vs Smt. Lachumamma W/o Hanumanta, Age 71 years, Occ Agriculture R/o Malladagudda village, Tq. Maski.	GUMMA BASAVARAJ
11	EX 4/2013 (ORDERS)		State Bank of India, Manvi Branch through Branch Manager. Vs Shivappa	M.VEERANAGOUDA A N RAJ
OBJECTIONS TO IAs				
12	O.S. 89/2020 (FIRST HEARING)		Mustafa S/o Abdula Sab age 52 yers, Occ Agri, R/o Ward No. 6 H.No.11-144 Vijaya Nagar Colony Sirwar Vs Deputy Commissioner Raichur	GUMMA BASAVARAJ AGP
13	O.S. 137/2017 (JUDGEMENT)		M Lakshmidevi Vs venkatesh	Basavaraja Patil
Cases listed below are adjourned due to Covid 19				
14	FDP 4/2019 (FIRST HEARING)	15-02-2021	Smt. Earamma W/o Late Diddeppa R/o Athanoor Village Vs Ashappa S/o Mallayya R/o Athanoor Village	Rachanagouda Patil
15	EX 11/2016 (SUMMONS)	24-02-2021	Mudakappa Vs Amaramma	GUMMA BASAVARAJ
16	FDP 3/2017 (SUMMONS)	25-02-2021	Mohammad Hussain by his LRS Vs Sri Rajasab and others	B.K.AMARESHAPPA IH Adv.

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17	O.S. 43/2019 (SUMMONS) IA/1/2019	30-03-2021	Smt. Chandrika W/o Hemanthraj Desai Age-34 Occ-Agril, R/o Chellur Village Tq-Karatagi Dist- Koppal Vs Sharanappa S/o Shankarappa Age-60 Occ-Agrl R/o Near Sunkamma Gudi Gudhal Post Halapur Tq-Maski	Veeresh Chincharaki Age
18	O.S. 26/2018 (EVIDENCE)	01-04-2021	Smt.Khaja bee and ano Vs khaja Hussain and 5 oth	MEER LIYAKHAT ALI
19	O.S. 62/2020 (EVIDENCE) IA/1/2020	05-04-2021	Smt. Durugamma W/o Durugappa, Age 60 years, Occ Household and Agri., R/o Hussainpur village. Vs Hotte Durugappa S/o Basappa, age 75 years, Occ Agri., R/o Hussainpur village.	Raja Ranganath Nayak B.K.AMARESHAPPA
